

Central Administrative Tribunal
Principal Bench: New Delhi

OA No. 3715/2016

New Delhi this the 22nd day of November, 2016

Hon'ble Mr. P.K. Basu, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)

K.K.Saxena Age 54 years
S/o Late Shri B.S.Saxena
Superintendent (Electrical Branch)
Northern Railway
DRM's Office Moradabad
R/o T/38/I South Colony Moradabad. -Applicant.
(By Advocate: Shri H.K.Bajpai for Ms.Meenu Mainee)

Versus

Union of India : Through

1. General Manager, Northern Railway,
Boroda House, New Delhi.
2. Divisional Railway Manager
Northern Railway, Moradabad.

Respondents.

O R D E R (ORAL)

Mr. P.K.Basu, Member (A):

The applicant is aggrieved by the action of the respondents that he has not been given promotion to the post of Senior Clerk while his junior has been promoted. In this regard, he has made a representation, which has been disposed of by letter dated 27.04.2016 (Annexure A-1). This letter does not assign any reason why his representation has been rejected and is a non-speaking and non-reasoned cryptic order and, therefore, this OA is disposed of remitting back the matter to the respondents to pass a speaking and reasoned

order, within a period of two months from the date of receipt of a copy of this order. No costs.

(Raj Vir Sharma)
Member (J)

(P.K.Basu)
Member (A)

/kdr/